

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-105/2001/10366/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aminur Rahman,
Special Judge, CBI, Assam,
Addl. Court No. 3, Guwahati.

Dated Guwahati the nd 22 October, 2024.

Sub: **Earned leave.**

Ref:- Your letter No. SPL/CBI-3/49 F/219 F, dtd. 07.10.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **earned leave of 12 (twelve) days w.e.f. 14.10.2024 to 25.10.2024** (prefixing 10.10.2024 to 13.10.2024; suffixing 26.10.2024 and 27.10.2024), **along with station leave permission from the morning of 12.10.2024 till the evening of 27.10.2024** has been granted. Further, you have been asked to hand over the charge of your Court and Office to the Special Judge, CBI, Assam, Addl. Court No. 1, and in his absence to the Special Judge, CBI, Assam, Addl. Court No. 2, and in his absence to the District & Sessions Judge, Kamrup (M), Guwahati.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-105/2001/10366 - 10371/A, dated , 22-10-2024

Copy to:

1. The Principal Accountant General (A&F), Assam, Bongaigaon, Guwahati 29, for information. (Copy of the application in prescribed format is enclosed herewith).
2. The Special Judge, CBI, Assam, Addl. Court No. 1, Guwahati.
3. The Special Judge, CBI, Assam, Addl. Court No. 2, Guwahati.
4. The District & Sessions Judge, Kamrup (Metro), Guwahati.
5. The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)

Sd/-